

which is second largest city of Assam, to cater to the needs of a large number of sports loving population in that region, if so by when and details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) to (d) The information is being collected and will be laid on the table of the House.

Candidates belonging to Urban and Rural Background in Civil Service Examination

4287. SHRI BHUPINDER SINGH MANN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of candidates out of total successful candidates in the UPSC exams last year who were educated in village-schools and how many of them were educated in urban schools especially in the category of IAS, IPS and IES;

(b) whether the candidates educated in urban schools had an upperhand on village-educated candidates; and

(c) if so, whether Government envisage providing any additional concessions to the candidates of village background to bring them at par with the candidates of urban areas?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SEUA): (a) to (c) The information is being collected and will be laid on the Table of the House.

नए शिक्षा बोर्ड की स्थापना

4288. श्रीमती उर्मिला धिमनभाई पटेल: क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार प्राथमिक शिक्षा पद्धति को व्यवस्थित ढंग से कार्यान्वित करने हेतु इसके विकास और विस्तार के लिए नये शिक्षा बोर्ड की स्थापना करने पर विचार कर रही है; और

(ख) क्या चालू वर्ष के दौरान, जिसमें गांधीजी की 125 वीं जयंती (जन्म शताब्दी) भी है, एक ऐसे बोर्ड की

स्थापना किया जाना लाभदायक होगा?

मानव संसाधन विकास मंत्रालय (शिक्षा और संस्कृति विभाग) में उपमंत्री (कुमारी सैलजा): (क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

Employment of Handicapped Persons in ICDS Programme

4289. SHRIYERRA NARAYANA-SWAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are specific guidelines for local officers of Integrated Child Development Scheme (ICDS) programme in districts to give preference to handicapped and qualified people in the matter of employment;

(b) whether it is a fact that in many instances in Andhra Pradesh qualified and handicapped people are not being selected;

(c) whether Government have received any information on such cases from West Godavari District, Andhra Pradesh; and

(d) the steps proposed to ensure that handicapped people are also given employment in ICDS programme?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMAN AND CHILD DEVELOPMENT) (SHRIMATI BASAVARAJESWARI): (a) and (b) No, Sir. The guidelines under the Integrated Child Development Services (ICDS) Scheme only prescribe technical qualification for the local officers of the ICDS Projects.

(c) and (d) The Government have received only one request for the appointment of handicapped person as Anganwadi worker in the West Godavari District, which has been forwarded to the State Government for appropriate action.

Militants Entering the Country in the Garb of Scholars

4290. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: